

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3964  
ANSWERED ON:18.12.2012  
CHANGE IN NAMES OF CITIES  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has received requests from the States for changing the names of some cities in their respective States;
- (b) if so, the details thereof and the action taken thereon, State-wise;
- (c) whether the approval of the Union Government is mandatory in this regard; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a): Yes, Madam.
- (b): As per available record, 31 proposals for change of name of cities/towns have been received in the Ministry from the respective State Government. Details of these requests are as Annexure.
- (c): Yes, Madam.
- (d): In terms of the guidelines issued by this Ministry regarding changing the names of villages, towns and railway stations, the proposals received from the respective State Government are considered in consultation with the concerned agencies.